

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.3564 /2015

New Delhi, this the 12th day of September, 2016

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Nikhil Khanna,(Appointment)
S/o Sh. Alok Khanna,
R/o 54-A, East Azad Nagar, St. No.11,
Delhi-110051.
2. Mohit Kumar Dalal(Appointment)
S/o Sh.Hari Singh Dalal,
R/o RZ-61, Maruti Gali, Surakpur Road
Gopal Nagar, Najafgarh South, Delhi
3. Amit Deshwal(Appointment)
S/o Sh. Suresh Kumar
R/o H.No.56, Ward No.7, Vats Colony,
Near Balbir Mandir,
Line Park, Bahadurgarh,
Jajjar, Haryana-124507
4. Varun Paul, (Appointment)
S/o Sh. Pancham Paul,
R/o /C-395, Albert Square, Gole Market,
New Delhi.
5. Maninder Singh Attri, (Appointment)
S/o Sh. Satpal Singh Attri,
R/o D-356, St. No.8, Bhajan Pura
Delhi-110053.

6. Shwtank Shekhar(Appointment)
S/o Sh. Prabhat Kumar Singh
R/o Meetha Pur B Area, K.P Sarkar Road
Patna-800001, Bihar,

7. Abhishek Anand,(Appointment)
S/o Sh.Uday Narayan Dubey
R/o Room No. 208, Shyam Hostel
Gurudwara Road, West Guru Angad Nagar,
Laxmi Nagar, Delhi-110092Applicants

(By Advocate: Mr. M.K. Bhardwaj)

Versus

1. UOI & Ors Through Secretary
DOP&T,North Block, New Delhi
2. Staff Selection Commission Through Its Chairman
Block No.12, CGO (Complex),Lodhi Road, New Delhi
3. The Regional Director
Staff Selection Commission
Block No.12, CGO (Complex),
Lodhi Road, New Delhi. Respondents

(By Advocate: Mr. Gyanendra Singh)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

Learned counsel for the applicants states that none of the applicants have interest any more to pursue their matter as they have not contacted him for a long period now and, therefore, this OA may be dismissed. Accordingly, this OA is dismisses in default for non-prosecution.

(Dr. Brahm Avtar Agrawal)
Member (J)

mk /

(P.K. Basu)
Member A)

